

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-505**

IB-695/ND/2020

New IA/5298/2020

**IN THE MATTER OF:**

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor

....Applicant

Vs.

M/s Yuthika Commercial Pvt. Ltd.

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 15.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Advocate Vriti Anand

For the Respondent :

**ORDER**

In course of hearing, Ld. Counsel for the Applicant appeared and submitted that in this IA next is  
on 05.02.2021, therefore, there is no need to fix any other date in this matter. List the matter on the  
date already fixed i.e. **05.02.2021**. With this order, the present IA stands disposed off.

-Sdr

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sdr

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**